

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL,
JODHPUR BENCH, JODHPUR

ORIGINAL APPLICATION NO: 11/2006

DATE OF ORDER: **31st July, 2006**

Om Parkash Jat : Applicant

Mr. S.K.Malik & : Advocate for the Petitioner
Mr. Dayaram

VERSUS

Union of India & Ors. : Respondent(s)

Mr.Maahendra Godhra : Counsel for the Respondents.
Proxy counsel
For Mr. Vinit Mathur

CORAM:

HON'BLE MR. J.K. KAUSHIK, JUDICIAL MEMBER

.....

1. Whether Reporters of local papers may be allowed to see the Judgement ? *✓*
2. To be referred to the Reporter or not ? *yes*
3. Whether their Lordships wish to see the fair copy of the Judgement ? *yes*
4. Whether it needs to be circulated to other Benches of the Tribunal ? *yes*

J K Kaushik
(J K Kaushik)
Judicial Member

.....